

SHRI V. VIJAYASAI REDDY: Sir, I introduce the Bill.

The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2019;  
Dr. Sasmit Patra.

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA):

**The Trafficking of Persons (Prevention, Protection and  
Rehabilitation) Bill, 2019**

DR. SASMIT PATRA (Odisha): Sir, this is my maiden Bill in the House. I move for leave to introduce a Bill to prevent trafficking of persons, especially women and children and to provide care, protection and rehabilitation to the victims of trafficking, to prosecute offenders and to create a legal, economic and social environment for the victims and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. SASMIT PATRA: Sir, I introduce the Bill.

**The Sal Leaves Collectors and Traders' Welfare Bill, 2019**

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill to provide for setting up of Sal Leaves Collectors and Traders' Welfare Fund and a Board that shall administer the Fund for the welfare of sal leaves collectors and traders and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. SASMIT PATRA: Sir, I introduce the Bill.

**The State Reorganization Commission Bill, 2019**

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill to provide for the establishment of a Commission for reorganization of States within the geographical boundaries of the Union of India with an objective to preserve and strengthen the unity of the India keeping into consideration, the linguistic, cultural, financial, economic and administrative viability of reorganization of a State corresponding to the safety and welfare of the citizens of the State as well as of the citizens of the nation.

*The question was put and the motion was adopted.*

DR. SASMIT PATRA: Sir, I introduce the Bill.